

ITEM NO.36

Court 4 (Video Conferencing)

SECTION XIV

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Petition(s) for Special Leave to Appeal (C) Nos.6755-6757/2021

(Arising out of impugned final judgment and order dated 01-02-2021 in WA No.168/2019 01-02-2021 in WA No.169/2019 01-02-2021 in WA No.128/2019 passed by the High Court of Tripura at Agarthala)

BABUL DAS (2) & ORS.

Petitioner(s)

VERSUS

JALAL UDDIN & ORS.

Respondent(s)

WITH S.L.P.(C) No.12945/2021 (XIV)

(With appln.(s) for EXEMPTION FROM FILING AFFIDAVIT ON IA 103060/2021)

S.L.P.(C) Nos.6148-6151/2021 (XIV)

(With appln.(s) for I.R. and IA No.53889/2021-ADDITION/DELETION/MODIFICATION PARTIES)

Date : 08-11-2021 These petitions were called on for hearing today.

CORAM :

HON'BLE DR. JUSTICE D.Y. CHANDRACHUD

HON'BLE MR. JUSTICE A.S. BOPANNA

For Petitioner(s)

Ms. Daisy Hannah, AOR

Ms. Kiran Suri, Sr. Adv.

Mr. S.J. Amith, Adv.

Mr. Krishna Kumar, Adv.

Dr. (Mrs.) Vipin Gupta, AOR

For Respondent(s) **Mr. Shuvodeep Roy, AOR**
 Mr. Kabir Shankar Bose, Adv.
 Mr. Ishaan Borthakur, Adv.

 Mr. Abhishek Sarkar, Adv.
 Mr. Pranab Prakash, AOR

 Dr. (Mrs.) Vipin Gupta, AOR

 Mr. Kunal Chatterji, Adv.
 Ms. Maitrayee Banerjee, Adv.

**UPON hearing the counsel the Court made the following
O R D E R**

- 1 In view of the letter circulated by the learned counsel on behalf of the respondent in SLP(C) No 12945 of 2021 for filing counter affidavit, list the Special Leave Petitions after four weeks.

- 2 The interim order passed by this Court on 29 June 2021, shall continue until the next date of listing.

(CHETAN KUMAR)
A.R. -cum-P.S.

(SAROJ KUMARI GAUR)
Court Master